- (c) It is our understanding that the Government of Shri Lanka planned to develop Hambantota Port with Chinese assistance.
 - (d) Does not arise.

Visit of Hillary Clinton

2351. SHRI SANJAY RAUT:
SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the U.S. Secretary of State Hillary Clinton during her visit to this region called upon India to resolve all outstanding difference with Pakistan bilaterally for the benefit of regional trade:
 - (b) if so, the support offered by the U.S. to help resolve these differences;
- (c) the issues and differences if any identified for such resolution; and the Pakistan Government's response to Ms. Clinton's suggestion;
- (d) whether the U.S. at the same time cleared a \$ 680 billion defence aid to Pakistan; and
- (e) Government's response to Ms. Clinton's suggestion and the U.S. President approval of defence aid to Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) to (c) During the visit of US Secretary of State Ms. Hillary Clinton to Pakistan, in October 2009, she expressed the hope that at some point in the future, the United States would like to see India and Pakistan resolve their outstanding differences. She stated, Il believe that if there were peace between Pakistan and India and the outstanding issues were resolved, Pakistan would take off like a rocket in terms of economic development."

Government is not aware of any formal Pakistani response to this suggestion of the US Secretary of State.

Government has always advocated the resolution of outstanding issues with Pakistan through bilateral dialogue between India and Pakistan.

- (d) No.
- (e) Government has consistently drawn the attention of the United States and other countries to the need for proper benchmarks and accountability to prevent the diversion of assistance provided to Pakistan for use in its military build up against India. Government has also stressed the need for constant vigilance as also close monitoring of such assistance being provided.

Indians in various countries

2352. SHRI SHYAMAL CHAKRABORTY: SHRI MOINUL HASSAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indians and People of Indian origins who are living in various countries, country-wise;

- (b) the type of assistance/help that is being rendered to Indians living in foreign countries by the Indian Embassies;
- (c) the details of the assistance so far rendered to helpless Indians in foreign countries during the last five years; and
 - (d) the budgetary allocations to Indian Embassies, Embassy-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) and (d) Details of Indians in various foreign countries and the country-wise Budgetary Allocation for the year 2009-2010 given in the attached Statement (See below).

- (b) The Indian Missions/Posts abroad, whenever approached by the Indian nationals, render all possible following assistance to them:
 - (i) Issue of passports and Emergency Certificates, Person of Indian Origin (PIO) Cards and Overseas Citizen of India (OCI) Cards, No Obligation to Return to India (NORI) Certificates, etc.
 - (ii) Rendering of miscellaneous services like change of date of birth, name/surname/place of birth, etc.,
 - (iii) Miscellaneous Service like registration and Issue of Certificates of Birth/Life/Marriage/Death/Police Clearance,
 - (iv) Attestation of all types of personal documents like the employment contracts, property, legal documents and commercial documents,
 - (v) Attends to trade and commercial enquires,
 - (vi) Mission also facilitates release of detained Indians by requesting the local authorities for factual information, requesting consular access to the detained Indian(s), speedy trial, seeking remission of sentence, ensuring fair and humane treatment of detained Indians. The Mission also keeps in touch with the family of the detained Indian and apprise the family of his welfare. On the release of arrested Indian nationals, the Mission assists in their repatriation.
 - (vii) Provide assistance to Indian nationals in amicable settlement of labour disputes and settlement of dues,
 - (viii) Wherever required, the Mission assists in the transportation or local burial/cremation of mortal remains of Indian nationals and settlement of death compensation.
 - (ix) Wherever required, the Indian Missions/Posts also provide shelter, food, clothes, free legal and medical aid and other basic necessities to distressed Indian domestic workers. The Indian Missions always take extra measures particularly in the ECR countries to safeguard the interest of the Indian workers including domestic maids through the process of highly regulated recruitment process.
 - (c) The information is being collected from the Indian Missions/Posts abroad and will be laid on the Table of the House.

Statement
Statement of Indians in various countries

SI. Name of Country	Number of Indian nationals and	Budget Estimates
	(People of	(2009-2010)
	Indian origin) (a)	(Rs.in Thousand)
	(a)	œ.
		(d)
1 2	3	4
1. Afghanistan	3749 (approx)	353473
2. Algeria	1150	48633
 Angola (with Equatorial G Sao Tome and Principle) 	uinea, 1603	52832
4. Argentina (With Paraguay Republic of Paraguay)	, Oriental 440(1400)=1840	54141
5. Armenia (with Georgia)	650	33872
6. Austria	25000 (including PIOs)	119437
7. Australia	2,13,710(2,34,720)= 4,48,430	184756
8. Azerbaijan	500	37593
9. Bahrain	3,50,000	48667
10. Belarus	600	25896
11. Bangladesh	10,000(approx)	237411
12. Belgium (with Luxemboui	rg) 17,000(approx.)	135211
13. Bhutan	30,000(approx.)	75729
14. Botswana	6500(3500)=10,000	35797
15. Brazil	1000	128940
16. Brunei Darussalam	8000(50)=8050	34482
17. Bulgaria (With Macedonia	a) 260	29606
18. Cambodia	1500 (approx)	43769

1	2	3	4
19.	Canada	10,00,000 PIOs (approx.)	222230
20.	Chile	1200	40125
21.	China	1,04,250 (approx)	341630
22.	Colombia (with Costa Rica, Ecuador)	159	44652
23.	Congo-Dem Rep (with Congo, Gabon and Central African Republic)	5180	37091
24.	Cote d' Iove (With Liberia, Guinea and Sierra Leone)	2748	33945
25.	Croatia	50	44994
26.	Cuba (With Dominican Republic, Haiti)	150	485 19
27.	Cyprus	4000	33407
28.	Czech Republic	1050	53575
29.	Denmark	6419	61679
30.	Egypt	3500	60451
31.	Ethiopia (With Djibouti)	1341(2)=1343	36903
32.	Fiji (With Tonga, Tuvalu and Cook Islands)	800 (3,13,798)= 3,14,598 (approx)	47699
33.	Finland (With Estonia)	3600 (approx)	58766
34.	France (With Principality of Monaco)	10,000 (4,75,000)=4,85,000 3600 (approx.)	320581
35.	Germany	70,500	309924
36.	Ghana (With Burkina Faso, Togo and Nagar	1150 (107)=1257	34929
37.	Guyana (With Anguilla, Antigua and Barbuda, St. Kitts and Nevis)	370 (320760)=3,21,130	41231
38.	Greece	12000	64259
39.	Hungary (With Bosnia and Herzegovina)	380	44598
40.	Indonesia (East Timor)	85070	64256

1	2	3	4
41.	Iran	1500 (approx)	111143
42.	Iraq	N.A.	26193
43.	Iceland	301	39623
44.	Ireland	18018 (2496)=20514	55310
45.	Israel	7000-9000 (70,000)=79,000 (approx.)	103278
46.	Italy (With San Marino)	70652 (212)=70864 (approx.)	244661
47.	Jamaica (Bahamas, Cayman Islands and Turks and Caicos Islands	5550 (50,030)= 55,580	37764
48.	Japan	22,335	179345
49.	Jordan	7000	19009
50.	Kazakhstan	2500	72989
51.	Kenya (With Eritrea, Somalia)	70,000-80,000 (PIOs) of which 75% are Kenyan citizens, 10% British citizens and 15% Indians.	71121
52.	Korea (DPR)	3	21439
53.	Korea (Republic of)	6732	9350 7
54.	Kuwait	5,79,058	138160
55.	Kyrgyzstan	750	41259
56.	Lao PDR	250(80)=330	23257
57.	Lebanon	10,000 (approx.)	42630
58.	Libya (With Malta)	15,150	48455
59.	Madagascar (With Comoros)	20000(250)=20,250	29863
60.	Malaysia	1,95,000(19,00,000)= 20,95,000 (approx.)	69928
61.	Maldives	26,000 (approx)	53807
62.	Mali	170 (approx.)	26479
63.	Mauritius (With Belize and Gautemala)	15,000 (8,67,220)=8,82,220	57443

1	2	3	4
64.	Mexico (With Guatemala and Belize)	1120(15,815) = 16,935	49722
65.	Morocco	400	52013
66.	Mongolia	60	25733
67.	Mozambique (With Swaziland)	1,050(20,500)=21,550	32920
68.	Myanmar	6,232 (Including PIOs) (approx.)	69521
69.	Namibia	170 (both Indians and PIOs)	32232
70.	Nepal	1,12,500(3,75,000)=4,87,500	201784
71.	Netherlands	6,000(15,000)=21,000	104737
72.	New Zealand (Samoa, Nauru and Kiribati)	37,000(70,000)=1,07,000	62977
73.	Nigeria (Benin, Chad, Cameroun)	31,620	83347
74.	Norway	3,479(9,349)=12828	49873
75.	Oman	5,86,000	87658
76.	Pakistan	Mission does not have information on the exact number of Indian nationals/NRIs in Pakistan.	272074
77.	Palestine	80(2)=82	17639
78.	Panama (With El Salvador, Honduras, Nicaragua)	7 000-8000 approx	49280
79.	Papua New Guinea (With ∀anuatu and Solomon Islands)	800	35522
80.	Peru (With Bolivia)	455(32)=487	25969
81.	Philippines (With Palau, Marshall Islands and Micronesia)	47,031(3001)=50,032	40294
82.	Poland (With Lithuania)	2180 approx.	49474
83.	Portugal	11272(80000)=91272	76389
84.	Qatar	5,00,000 approx.	74143
85.	Romania (With Albania, Moldova)	913(73)=986 (approx.)	44041

1	2	3	4
86.	Russian Federation	14,200 (approx.)	286528
87.	Saudi Arabia	17.89 lakhs approx.	374326
88.	Serbia (With Montenergro)	28	25339
89.	Senegal (With Mauritania, Guinea Bissau, Cape Verde Islands, Gambia)	960	37416
90.	Seychelles	4000(4500)=8500	28416
91.	Singapore	5,92,600 (including PIOs)	101123
92.	Slovak Republic	80-90 (including PIOs)	45391
93.	Slovenia	34(12)=46	49179
94.	South Africa (With Lesotho)	30,000(12,00,000)= 12,30,000 (approx.)	187815
95.	Spain (With Andorra)	30,140 (including PIOs)	108750
96.	Sri Lanka	2000-2500(16,00,000)= 16,02,500	204875
97.	Sudan	6700(2000)=8700	40343
98.	Suriname (With Barbados, St. Lucia and St. Vincent and Grenadines)	930(1,51,000)=1,51,930	34166
99.	Sweden (With Latvia)	4050(14000)=18050	94201
100.	Switzerland (With Holy See and Liechtenstein)	7845 (7735) =15 , 58	261293
101.	Syria	635(15)=650	47300
102.	Tajikistan	362(7)=369	43849
103.	Tanzania	5000(45000)=50,000	52062
104.	Thailand	1,50,000 (including PIOs)	97859
105.	Trinidad and Tobago (With Grenada, Dominica and Monteserrat)	1640(5,55,700)=5,57,340	46612
106.	Tunisia	150	16046
107.	Turkey	345	93609
108.	Turkmenistan	700 Approx.	31658
109.	Uganda (With Burundi, Rwanda)	12000(5900)=17,900	35031

1	2	3	4
110.	U.A.E.	1.75 million Approx.	240,437
111.	UK	1.5-2 million Approx.	555113
112.	Ukraine	4000 (Including PIOs)	50715
113.	U.S.A	22,45,239 (Including PIOs)	684038
114.	Uzbekistan	200	40399
115.	Venezuela (With Netherlands Antilles and Aruba)	5700 (Including PIOs)	48802
116.	Vietanam	750(30)=780 (approx.)	89323
117.	Yemen	10,000(1,00,000)=1,10,000	24926
118.	Zambia (With Malawi)	20,000 (Including PIOs)	38037
119.	Zimbabwe	500(10,000)=10,500	46523

There are no separate budgetary allocations for Indian Missions/Posts for incurring expenditure on consular matters. However, the Ministry of Overseas Indian Affairs have set up an Indian Community Welfare Fund in October 2009 in 17 ECR countries and the Maldives, allocating funds at the disposal of these Missions to meet contingency expenditure for carrying out various welfare activities for distressed Indian nationals in these countries. These countries include the Kingdom of Saudi Arabia, Oman, Qatar, Kuwait, United Arab Emirates, Bahrain and Malaysia (Allocated Rs.15 lakh each), Libya, Jordan, Yemen, Sudan, Afghanistan, Indonesia, Syria, Lebanon, Thailand, Iraq and the Maldives (Allocated Rs. 5 lakh each).

Acquiring of sophisticated weapons with nuclear capabilities by Pakistan

2353. SHRI RAJKUMAR DHOOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Pakistan is now keeping its missiles and war heads with nuclear capability in close proximity as if it is ready for war;
 - (b) if so, the details thereof and our position to meet the challenge;
- (c) whether it is also a fact that Pakistan has approached USA and other countries for acquiring more sophisticated weapons on lease basis;
- (d) if so, whether Government has conveyed its concern to those countries against the sinister designs of Pakistan; and
 - (e) if so, response of those Governments?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) and (b) Government closely monitors all strategic programmes in India's neighbourhood. It remains committed to taking all necessary steps to safeguard the nation's security.